

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

Date: 22.7.2015

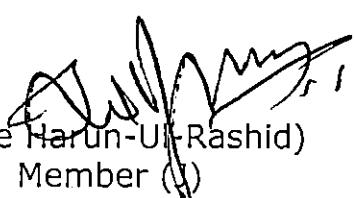
OA No.402/2011

Mr. Pareek, Proxy Counsel for
Mr. Saugath Roy, Counsel for the applicant.
Mr. Ravinder Pal, Proxy Counsel for
Mr. Neeraj Batra, Counsel for respondents.

Ld. Counsel for the applicant submits that the OA has become infructuous as the grievance of the applicant has been considered by the respondents.

In view of the position submitted above, the OA is dismissed having become infructuous.

(R.Ramanujam)
Member (A)


(Justice Harun-Ul-Rashid)
Member (J)

| *Adm/*